NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004 CA No.

CORAM:

100

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd.

V/s.

M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

For Respondent NO.1 & 2- Sagar Ghogre a/w Apurva Gupte i/b Hananible

FOI Plaintiff

Reyher Grept 16 Wadea Ghandyalo.

Suraena Amble 1/b Durya Shah Associate

M.K. Shrawat

Member (Judicial)

for Respondent Nos. 3to 5 <u>COMMON ORDER</u> <u>T.C.P. No. 64/397-398/CLB/MB/MAH/2002</u> <u>T.C.P. No. 43/247(1-A)/CLB/MB/MAH/2004</u>

- 1. The Learned Representatives of the rival parties are present.
- In respect of Application No. 124/2014 pertaining to the amendment to the Petition; is pending for hearing, however, seeking time. Time is granted.
- 3. To be heard on **7th April 2017** fixed for final hearing. Date is communicated to both the sides.

Dated: 21.03.2017